NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 23/111/10 **CA. NO**.

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2016

NAME OF THE COMPANY: M/s. Saurabh Agrotech Ltd

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr Rame	shough Advocate	Respondent 9	
٤,	Mr. R.K.	shongh Advocate	4	& Deb Row
3.		valipi det long 4	4	
ч.	Vivek 1	Jalik Advocate	Pelilon	1
5.	Mr. Re	shit bumar	Adv. Respondent	1

ORDER

The case is ripe for final arguments. Ld. Counsel for the petitioner prays for an adjournment. At his request, the matter is adjourned to 25.10.2016.

2. The parties are directed to file their written synopsis and citations relevant to their pleading.

(Ina Malhotra) Member Judicial